Suppl-2 List Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 99/2020 in CRA No. 08/2019 [Crl A(s) No. 07/2019]

Raj Singh

...Applicant(s) Through :- Mr. Mandeep Singh, Advocate vice Mr. R.K Kotwal, Advocate

v/s

State of J&K

...Non-applicant(s)

Through :- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

<u>ORDER</u>

Mr. Amit Gupta, learned AAG appears on behalf of the respondent. He shall file the objections by the next date.

MMU & KASHMI

GH COUD

List on 05.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 19.05.2020 Pawan Chopra